

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No.879/2018

This the 22nd day of February, 2018

Hon'ble Mr. Raj Vir Sharma, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)

Badrish Kumar Misra, Aged 56 years,
Gang Man No.07,
S/o Late Sh. G.P.Misra
R/o House No. T-25, G-Railway Colony,
Modi Nagar, Northern Railway,
Ghaziabad, U.P.

(By Advocate: Sh. Pratap Ch. Mishra)

...Applicant

Versus

1. Divisional Railway Manager,
Northern Railway,
Govt. of India,
DRM Office, Near New Delhi Station,
New Delhi-110001.
2. Asstt. Engineer,
Zonal Railway,
Meerut Cantt.
U.P.
3. Sr. Divisional Engineer
Northern Railway,
DRM Office,
New Delhi-110001.

...Respondents

ORDER (ORAL)

By Hon'ble Mr. Raj Vir Sharma, Member (J)

Heard learned counsel for the applicant.

2. At the very outset, learned counsel for the applicant submitted that applicant will be satisfied if a direction is given to the respondents to dispose of the revision petition filed by him within a specified period.

3. In view of the above submission of the counsel for the applicant, without going into the merits of the case, we direct the respondents to decide the revision petition (Annexure A-1) of the applicant within a period of 90 days from the date of receipt of a copy of this order. Accordingly, OA is disposed of at the admission stage itself.

(Nita Chowdhury)
Member (A)

(Raj Vir Sharma)
Member (J)

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